

(4)

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 848/97

New Delhi this the 17th day of March 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Shri Prem Prakash,  
R/O 38, Gian Park,  
Ram Nagar, Delhi-110 051

.....Applicant

(By Advocate: Shri S.M. Garg)

Versus

1. Union of India through  
the Director General of Health  
Services, Nirman Bhawan,  
New Delhi-110 001

2. The Medical Superintendent,  
Safdarjung Hospital,  
New Delhi.

3. The Director,  
All India Institute of Medical  
Sciences, Ansari Nagar,  
New Delhi-110 016

.....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Shri S.M. Garg learned counsel for the  
applicant prays for permission to withdraw the O.A.  
Permission is granted. The O.A. is accordingly dismissed  
as withdrawn.

  
(S.R. Adige)  
Vice-Chairman (A)

cc.